

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

DA.No. 183 of 1997

Date of Order. 24.11.98

Between:

- |                         |                       |
|-------------------------|-----------------------|
| 1. K.Viswanadham        | 3. S.Murali Krishna   |
| 2. V.Satyanarayana Raju | 4. K.Mani Bhushanarao |
- ..Applicants

And

1. Union of India, rep. by its Secretary  
Telecommunications, Sanchar Bhavan,  
Ashoka Road, New Delhi.
2. The Chief General Manager, Telecom  
Circle, Andhra Pradesh, Hyderabad.
3. The Telecom District Manager, Kurnool ..Respondents.

Counsel for the Applicant : Mr.P.N.A.Christian

Counsel for the Respondents : Mr.V.Rajeswara Rao

CORAM:

THE HON'BLE MR. R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

\* \* \*

*JB*

....2/-

II COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESWAR :  
M(J)

DATED: 24/11/98

ORDER/JUDGMENT

MA/R.A./C.P.No.

in

OA.NO. 183/97

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

~~DISMISSED~~

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

